- (c) whether the contract has been given for the party who submitted the lowest tender: and
- (d) if not, who has been given the tender and the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan); (a) Yes.

- (b) Eight.
- (c) Yes.
- (d) Question does not arise.

Shri Narayanankutty Menon: May I know the lowest tender amounts and the one next to that?

Shri Shahnawaz Khan: As I said, eight parties submitted tenders lowest tender was of Messrs. South India Corporation (Private) Limited, and the amount quoted by them was 6,41,694 This was lower by Rs 9,767 to that of the next party

Shri Narayanankutty Menon: Who was the next party who gave the next lowest tender?

Mr. Speaker: How are we interested in these details?

Shri Narayanankutty Menon: We are interested in the details. Sir. because the tenders are read out at the time of acceptance

Mr. Speaker: Are we now accepting the tenders?

Shri Narayanankutty Menon: The lowest amount was

Mr Speaker: I am not prepared to allow it.

Shri Narayanankutty Menon: What are the amounts for the lowest two parties?

Shri Shahnawaz Khan: I have given them just now

Shri Narayanankutty Menon: You have given only one

Shri Shahnawaz Khan: Rs. 9,767 above that figure, will give you the next lowest.

Burms Mes

Oral Answers

Shri Bahadur Singh +: Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to state the quantity of rice imported since the signing of the Indo-Burma Rice Agreement?

Deputy Minister of Fred (Shri M. V. Krishnappa): About 5 lakh tons upto 15th May, 1957.

Shri Bahadur Singh: May I know whether this imported rice from Burma will be provided to the States and the places where the price of rice has gone up due to shortage and, if so, the names of the States and places to which it will be supplied?

Shri M. V. Krishnappa: Whatever we import goes to the general pool and is allotted to the States that are deficit in rice and in some cases where the prices go up

Shri Bahadur Singh: May I know the total quantity stipulated in the agreement and the total amount that will be paid for it?

Shri M. V. Krishnappa: In five years we have entered into an agreement for 2 million tons of rice out of which we intend to import 5 lakh tons this year and 5 lakh tons next year

Dr. K. B. Menon: Are Government aware that the latest import of rice from Burma, landed at Ernakulam, is very low in quality?

Shri M. V. Krishnappa: We have not been reported about that In fact, Burma is giving us the new rice of this year, because they have oversold their lice, and whenever we send steamers, they send, not the old rice, but the new rice from last year's crop And we have not received any complaint from the Kerala Government

Shri Radhelal Vyas: May I know at what rate per maund the Burma rice is sold, whether it is sold at a subsidised rate and, if so, what subsidy is being given?

Skri M. V. Krishsappa: We are supplying it to the State Governments at Rs. 16 per maund, whereas it costs something like Rs 19 or Rs 20 per maund.

श्री विभूति किथ मती महोदय से मैं यह जामना चाहता हू कि यह जो बर्मा का चावल ग्राया है तो जिस सूबे के लोग ज्यादा चावल खाने हैं उन्हें ग्रीरो की ग्रपेक्षा ग्रिक चावल दिया जायेगा या ईवेन्ली सारे देश में बाँटा जायेगा?

काख तवा कु वि मंत्री (श्री घ० घ० जैन). जो लोग वावल खाने वाले नहीं है उनको बिलकुल नहीं दिया जायगा बल्कि इस बात की भी कोशिश की जायगी कि जो चावल खाने बाले हैं वे कुछ गेह भी खायें।

Shri Subbiah Ambalam: May I know the quantity or rice that has been allotted to the State of Madras?

Shri M. V. Krishnappa: Whatever Madras has asked for, we have given them

Shri Subbish Ambalam: May I know the quantity?

Shri M. V. Krishnappa: This is a question about Burma rice. If the hon Member gives notice of a separate question on this, I am prepared to answer it

विकास ब्रायुवनीं का सम्मेलन

र्भी भवत वर्शन : *६=४ शीवहाबुर सिंह श्री तिजैया

क्या **साम वायिक विकास मंत्री** यह बताने की कृपा करेंगे कि

- (क) भ्रत्रैल, १९५७ में मसूरी में होने बाले विकास भ्रायुक्तो के सम्मेलन में किन-किनेश्वमस्याभी पर विचार किया गया भीर क्या सिकारिशें की गईं, भीर
- (स) उन सिफारिशो को कार्योन्वित करने के सिये क्या कदम उठाये जा रहे हैं?

सामुबाधिक विकास अंत्री (श्री सु॰ कू॰ डे॰) (क) यह "मुख्य सिफारिशो व निष्करों" में दिए गये हैं जिसकी नकतें पालियामेट लाइबेरी में रख दी गई हैं।

(स) जिन सिफारिको का सम्बन्ध इस मत्रालय से है उनकी जॉच हो रही है। सिफारिको को सब राज्य सरकारो व केन्द्रीय मत्रालयो को भी उचित कार्यवाही के लिए भेज दिया गया है।

I shall read the answer in English also

- (a) These are given in the 'Main Recommendations and Conclusions' copies of which have been placed in the Parliament Library
- (b) Recommendations concerning this Ministry are being examined. Recommendations have also been forwarded to all State Governments and Central Ministries concerned for necessary action

श्री भक्त दर्शन क्या यह सत्य है कि इस सम्मेलन में माननीय प्रधान मत्री ने भाषण देने हुए सहकारी खेनी पर बहुत और दिया जब कि उत्तर प्रदेश के मुख्य मत्री महोदय ने उसे बहुत ही प्रव्यत्रहारिक भीर भसफल बताया तो में जानना चाहता हू कि सरकार ने इन दोनो दृष्टिकोणों में से कीन सा दृष्टिकोण भपनाया है?

Shri S. K. Dey: I have no knowledge of any controversy of the nature indicated by the hon. Member.

श्री अवन दर्शन क्या में जान सकता हूं कि इस तरह के सम्मेलनों में जो निर्णय किये जाते हैं, उनका राज्य सरका कहाँ तक पालन करनी है और इसके लिए क्या कोई मधीनरी निश्चित की गई है जो कि इसकी देखभाल करती रहे कि उनका पालन किया जाता है या नहीं।

Shri S. K. Dey: There is always a close follow up of all activities following the recommendations of such conferences.